

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA 3086/2018**

this the 27<sup>th</sup> day of May, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)**  
**Hon'ble Mr. A.K. Bishnoi, Member(A)**

Kumari Jaya  
Aged about 41 years, Group - B  
D/o Sh. Jitendra Prasad Rai  
R/o H. No. 143/9, Gausala Road, Kisangarh, New Delhi.

...Applicant

(By Advocate : Mr. Anmol Pandita)

**Versus**

1. Chief Secretary  
Govt. of NCT of Delhi  
Delhi Secretariat, IP Estate, Delhi.
2. The Chairman,  
Delhi Subordinate Service Selection Board  
FC-18, Institutional Area, Karkardooma, Delhi.
3. The Director  
Directorate of Education  
Govt. of NCT of Delhi, Old Secretariat  
I.P. Estate, Delhi – 53.

...Respondents

(By Advocate : Mr. Anuj Kumar Sharma and Mr. Atul Kumar for  
respective respondents)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Learned counsel for applicant submits that he wants to withdraw this OA. Accordingly, OA is dismissed as withdrawn. No order as to costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N. Terdal)**  
**Member (J)**

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